

## OFFICE OF THE DISTRICT & SESSIONS JUDGE, SIRSA.

### ORDER

Consequent upon transfers of Judicial Officers namely Dr. Savita Kumari, the then Addl. Civil Judge (Sr.Divn.),Sirsa, Sh. Anmol Singh Nayar, the then CJM-Cum-Secretary, DLSA,Sirsa, Sh.Vinay Sharma, the then Addl. Civil Judge (Sr.Divn.),Dabwali, Sh. Pardeep Kumar CJ(JD),Dabwali, Sh. Dushyant Chaudhary, the then ACJ(SD),Ellenabad, Complaints Committee in order to provide specific protection to women from sexual harrasment in work places, is hereby re-constituted in the light of the directions of Hon'ble Supreme Court of India contained in Writ Petition (Crl.) No.666-70 of 1992 with Crl. Misc. Petition Nos.7021-31 of 1992 titled Vishaka and ors. Vs. State of Rajasthan and others.

The Committee will comprising of the following members:

#### SIRSA HEADQUARTER

- |    |  |          |
|----|--|----------|
| 1. | Ms. Pooja Singla,<br>Chief Judicial Magistrate,<br>Sirsa.                        | Chairman |
| 2. | Ms. Anuradha,<br>CJM-cum-Secretary,<br>District Legal Services Authority, Sirsa. | Member   |
| 3. | Ms. Balbir Kaur Gandhi,<br>Advocate, District Courts,<br>Sirsa.                  | Member   |

4. Ms.Dimple Sharma,  
Supdt.-II(Judl. ) Sirsa. Member

SUB DIVISION DABWALI

1. Sh.Manish Kumar  
Addl. Civil Judge (Sr.Divn.)-cum-  
SDJM, Dabwali. Chairman
2. Sh.Amandeep Kumar,  
Civil Judge(Jr.Divn.)-cum-JMIC,  
Dabwali. Member
3. Ms.Chhinder Pal Kaur,  
Advocate, Civil Courts,  
Dabwali. Member
4. Ms.Pankaj Bala, Typist  
in the Court of SDJM,  
Dabwali. Member

SUB DIVISION ELLENABAD.

1. Sh.Ashok Kumar,  
Addl. Civil Judge (Sr.Divn.)-cum-  
SDJM, Ellenabad. Chairman
2. Sh.Sandeep Kumar,  
Civil Judge (Jr.Divn.)-cum-JMIC,  
Ellenabad. Member
3. Ms.Shanti Devi,  
Advocate, Civil Courts,  
Ellenabad. Member
4. Ms.Kavita,  
Advocate, Civil Courts,  
Ellenabad. Member

All concerned be informed accordingly.

*Hon. Mr. J.*  
District & Sessions Judge  
Sirsa.

Dated:06.08.2021

Endst.No. 7213-25 dated 09-09-2021

Copy is forwarded to the following for information and necessary action:

1. The Registrar General, Punjab & Haryana High Court, Chandigarh w.r.t. letter No.564 Spl.E.II/L.80(a) dated 03.07.2018.
2. Ms. Pooja Singla, Chief Judicial Magistrate, Sirsa.
3. Ms. Anuradha, CJM-cum-Secretary, District Legal Services Authority, Sirsa.
4. Ms. Balbir Kaur Gandhi, Advocate, District Courts, Sirsa.
5. Ms. Dimple Sharma, Supdt-II (Judl.), Sirsa.
6. Sh. Manish Kumar, Addl. Civil Judge (Sr.Divn.)-cum-SDJM, Dabwali.
7. Sh. Amandeep Kumar, Civil Judge (Jr.Divn.)-cum-JMIC, Dabwali.
8. Ms. Chhinder Pal Kaur, Advocate, Civil Courts, Dabwali.
9. Ms. Pankaj Bala, Typist in the Court of SDJM, Dabwali
10. Sh. Ashok Kumar, Addl. Civil Judge (Sr.Divn.)-cum-SDJM, Ellenabad.
11. Sh. Sandeep Kumar, Civil Judge (Jr.Divn.)-cum-JMIC, Ellenabad.
12. Ms. Shanti Devi, Advocate, Civil Courts, Ellenabad.
13. Ms. Kavita, Advocate, Civil Courts, Ellenabad.

*A. M. Mehta*  
District & Sessions Judge  
Sirsa. 08/09/2021